

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3630  
ANSWERED ON:23.08.2004  
INQUIRY INTO IRREGULARITIES  
Jha Shri Raghunath

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

to the reply given to Unstarred Question No.769 dated July 25, 2003 regarding export of rice and state:

- (a) whether the inquiry report regarding alleged irregularities in the export of rice has since been submitted;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a) to (c): Lok Sabha Unstarred Question No.769 dated 25.07.2003 has been fulfilled on 02.08.2004 vide this Department's OM No.H-11012/31/2003-Parl. dated 13.08.2004 is Annexed.

From the inquiry report submitted, no malafide on part of any officer in permitting the 'Broken Allowance' has been found. There is no evidence to suggest that the exporters misused the facility. The Comptroller and Auditor General of India's calculation of financial loss is prima facie incorrect as it is based on hypothetical assumptions. There is no direct financial loss to the Central Government.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO 3630 DUE FOR ANSWER ON 23.8.2004 IN THE LOK SABHA**

No.H-11012/31/2003-Parl.  
Government of India  
Ministry of Food & Consumer Affairs  
Department of Food & Public Distribution

(Parl. Section)

Krishi Bhavan, New Delhi  
Dated 13.08.2004  
Office Memorandum

Sub: Implementation of assurance given on 25.07.2003 in the Lok Sabha in reply to Unstarred Question No.769 - Fulfilling of assurance - Reg.

In reference to Ministry of Parliamentary Affairs OM No. XIII-XIII/Uu Ma Kha (1) USQ-769/L.S./03 dated 13.08.2003 on the above mentioned subject, I am directed to forward 16 copies (Hindi or English) of the report to fulfill the assurance given on 25.7.2003 in the Lok Sabha in reply to Unstarred Question No.769.

2. You are requested to lay the implementation report on the Table of the House expeditiously and intimate the date of laying on the Table of the House to this Ministry.

3. This issues with the approval of Minister of Consumer Affairs, Food & Public Distribution/Minister of State.

Sd/-

( V.K. GUPTA )  
Section Officer (Parliament)  
Tel: 23389270  
Enclosure : As above.

To

Ministry of Parliamentary Affairs  
(Under Secretary Implementation-I Branch),  
86, Sansad Bhavan,  
New Delhi -110001.

Copy to:

1. Impex Section w.r.t. F.No.6-38/2003(Part) Impex
2. Lok Sabha Secretariat (Question Branch) Room No.321, Parliament Annexe, New Delhi- 110001.

Sd/-

( V.K. GUPTA )  
Section Officer (Parliament)  
Tel: 23389270